

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.7
C.P(IB)/15(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Windlass Engineers & Services Pvt Ltd
V/s
Anupam Industries Ltd

.....Applicant

.....Respondent

Order delivered on: 14/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Anuj N Narula, Ld. Adv. a.w. Mr. Nisarg Shah, Ld.
Adv.
For the Respondent : Dr. Kamlesh Vaidankar, Ld. Adv.

ORDER

The pleadings are complete.

The matter stands adjourned to 26.04.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)